

SERVICE COMMISSION FOR RECRUITMENT TO PUBLIC SECTOR UNDERTAKINGS

128. SHRI SITARAM JAIPURIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to set up a separate service commission on the pattern of the Union Public Service Commission for recruitment to public sector undertakings in view of the large number of such undertakings; and

(b) if so, what are the broad features of the proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI MARAGATHAM CHANDRA-SEKHAR): (a) No.

(b) Does not arise.

RECOMMENDATIONS OF SANTHANAM COMMITTEE

129. SHRI KRISHNA CHANDRA: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 311 in the Rajya Sabha on September 3, 1963 and state whether the examination of the recommendations of the Santhanam Committee has been completed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): The recommendations are still under examination.

RECOMMENDATIONS OF THE COMMITTEE ON MORAL AND SPIRITUAL INSTRUCTION

130. SHRI KRISHNA CHANDRA: Will the Minister of EDUCATION be pleased to refer to the reply given to Unstarred Question No. 263 in the Rajya Sabha on the 15th November 1962 and state;

(a) whether any action has so far been taken to implement the recom-

mendations made by the Committee appointed to go into the question of imparting moral and spiritual instruction in schools and colleges;

(b) if so, the details thereof; and

(c) whether Chairs in Comparative Religion have been established in any University?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR): (a) Yes, Sir.

(b) All the Universities and State Governments have been requested to implement the recommendations and to report the results of the action taken by them.

(c) No, Sir. The matter is under the consideration of the University Grants Commission.

COLLAPSE OF A BUILDING IN DELHI

131. SHRI A. M. TARIQ: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that an old building collapsed in Gali Zakariya, behind Novelty Cinema in Delhi, in the last week of September, 1963 as a result of which many persons were killed; and

(b) what action Government are taking with regard to old and unsafe buildings in Delhi, which constitute a threat to human life

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) Yes. Six persons were killed and seven injured.

(b) Removal of dangerous buildings is the responsibility of the Delhi Municipal Corporation *vide* Section 348 of the Delhi Municipal Corporation Act, 1957. Necessary action in this regard can, therefore, be taken by that body.